

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT 1**

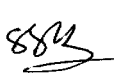

CP(IB) 855/9/NCLT/AHM/2019

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2020**

Name of the Company: TycoFire & Security India Pvt Ltd
V/s
JBF Petrochemicals Pvt Ltd

Section: Section 9 of Insolvency & Bankruptcy Code

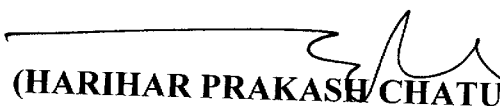
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	^{for} A. A. Vora 	Finance Advocate	option. cred	
2.				

ORDER

None appeared for the Petitioner, on repeated call, however, attendance sheet is signed by the Counsel for the Petitioner.

List the matter on 17.03.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 29th day of January, 2020.